

So (Est)

13.2.25

Declaration of Assets and Liabilities

Year 2025

I, Rajesh Kumar Tiwari, son/daughter/wife of Sri Narayan Pd. Tiwari

aged 51 years, belonging to Government

service and presently working as Bihar Legislative Assembly

(Security Guard) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBG S. A/c No - 10839485250	87000/-	Binita Kumari	Priyanshu - Prachi Tiwari		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial (Fix 1 Companies Ltd. for 5 yrs.)	SBG Joint A/c No - 10839486038 Amt. - 10,000/-	SBG A/c No - 20481549837 Amt. - 10,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Shares - Skyway - city - 1790 (Port-folio)	-	Nil	Nil	Nil
(iv)	Other financial Institutions, SBG NSS, Postal Mutual Savings, LIC Fund Policies, etc A/c No - 80674728334/1 Launch	Post office - A/c No - 3718789947 Amt. - 42000/-	-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.) (1,70,000)	Passion X - Binita Kumari Pro Motor - cycle	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	-	Value - 55000/-	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	-	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	पतृक- संपत्ति 01 एकड़	बिनीग- कुमारी	प्राची- तिवारी	पिचांश- तिवारी	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1338.89 दुकान- 52 Ft. 183 वर्ग फीट (खेत) पटना- खाना बंग-60 रेसिडेंस-183	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	रफा-2.65 डिग्रीस-1.60 लाख	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SB9, Patna (Bihar Vidhan Mandal)	14,92,000/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

(Fourteen lakhs Ninety Two - Thousand only)

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No-AJPP764770	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

✓
GPF/CPF/PRAN No. :-

PTS/BLA - 1111

Gender :-

M (M/F)

Date of Birth :-

0 2 0 1 1 9 7 4 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY (Security Guard)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

B. DEOHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature राजेश कुमार तिवारी

Name of Employee: Rajesh Kumar Tewari

Designation: Security Guard

Department: Marshal Branch

Place: Patna

Date: 13.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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